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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/220/2016

NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited

NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others

UNDER SECTION : 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	P.ESWARAN (For Respondents) Vijay Kanna I 7418231123	Vijay Kanna I	
2.	For (HARI SHANKAR MAND) Sandeep Kumar. 9841612722	Counsel for Petitioner.	

ORDER

Shri Sandeep Kumar, Proxy counsel for petitioner present. Shri Vijay Kanna I, proxy counsel for respondent present. Counsel for respondent prayed for further opportunity for filing the counter. During the hearing on 24/1/2017, the last opportunity was given for filing the counter with the condition that failing which the right to file counter shall stand forfeited. Even today, they have not filed the counter. Under the circumstances, the right to file the counter is forfeited. The matter is posted for final arguments. Put up on 3/3/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)